

LOK SABHA
UNSTARRED QUESTION NO. 4338
TO BE ANSWERED ON 7TH JANUARY, 2019

Land of Petrol Pump Dealers

†4338. **SHRI BHANU PRATAP SINGH VERMA:**

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petrol pump dealers in the country at present, State/UT-wise;
- (b) whether the cases of taking two plots of lands from the dealers by the petroleum companies on account of providing one petrol pump have come to the notice of the Government;
- (c) if so, the details thereof along with the provision made to deal with such cases;
- (d) whether there is any provision to return the unutilized land to the dealer by the company and if so, the details thereof along with the number of dealers to whom the land has been returned so far, State/ UT-wise; and
- (e) if not, the reasons therefor?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

- (a) The State/UT/OMC-wise numbers of petrol pump in the country as on 1.1.2019 are given in Annexure.
- (b) to (e) Oil Marketing Companies (OMCs) while advertising for award of retail outlet dealerships specify the details of the land required including the dimensions of the plot. If an applicant offers more than one land in his application form, then a confirmation in writing is to be obtained by Land Evaluation Committee from the applicant with regard to the plot of land to be considered in selection.

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OMCs accept the minimum plot dimensions as specified in the advertisement. However, while the advertisement specifies minimum plot dimensions, bigger plots can also be offered by candidates as per their choice. In case the plot size (for single plot offered or plot sizes in case of contiguous plots, as offered by the candidate), is/are of a larger dimension, then it is up to the candidate to either offer the entire plot or offer a part thereof which is equal to or more than the minimum dimension specified, as felt necessary by the applicant. However, as far as OMCs are concerned, the plot dimension meeting the minimum requirement as advertised, is accepted.

Annexure

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.4338 asked by Shri Bhanu Pratap Singh Verma, MP regarding Land of Petrol Pump Dealers

STATE/UT/OMC WISE NUMBER OF EXISTING RETAIL OUTLETS AS ON 01.1.2019

STATES/UTs				
	IOC	BPC	HPC	OMC
Andaman & Nicobar	14	0	0	14
Andhra Pradesh	1271	752	1005	3028
Arunachal Pradesh	58	15	0	73
Assam	533	154	104	791
Bihar	1509	678	538	2725
Chandigarh	21	10	11	42
Chattisgarh	542	303	384	1229
Dadra Nagar Haveli	11	4	11	26
Daman & Diu	11	7	11	29
Delhi	189	107	98	394
Goa	31	49	37	117
Gujarat	1326	857	836	3019
Haryana	1476	444	766	2686
Himachal Pradesh	230	71	124	425
Jammu & Kashmir	229	141	139	509
Jharkhand	507	336	290	1133
Karnataka	1930	1038	972	3940
Kerala	903	488	607	1998
Lakshdweep	0	0	0	0
Madhya Pradesh	1470	997	924	3391
Maharashtra	1998	1810	1724	5532
Manipur	75	21	0	96
Meghalaya	120	45	30	195
Mizoram	32	5	3	40
Nagaland	49	11	3	63
Odisha	793	442	334	1569
Puducherry	80	34	40	154
Punjab	1723	623	902	3248
Rajasthan	1821	899	1076	3796
Sikkim	20	23	7	50
Tamil Nadu	2199	1440	1277	4916

Telangana	1037	646	754	2437
Tripura	65	4	0	69
Uttar Pradesh	3773	1470	1674	6917
Uttrakhand	265	121	177	563
West Bengal	1148	608	499	2255
ALL INDIA	27459	14653	15357	57469